

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-15/2013(pt.)/ 367 /A

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Abhijit Bhattacharyya,  
District & Sessions Judge,  
Darrang, Mangaldai.

Dated Guwahati the 22<sup>nd</sup> January, 2025.

Sub: **Casual leave.**

Ref:- Your letter Nos. DJ(D) 201 dtd. 09.01.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 24.01.2025 as well as Restricted Holiday on 27.01.2025, along with station leave permission from the evening of 22.01.2025 till the morning of 29.01.2025.** The Additional District & Sessions Judge (FTC), Darrang, Mangaldai, in her absence, the Chief Judicial Magistrate, Darrang, Mangaldai and in his absence, the i/c CJM, Mangaldai will remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-15/2013(pt.)/ 368 /A, dated** , 22-01-2025

Copy to:

1. The Project Manager, Gauhati High Court, Guwahati.

**JT. REGISTRAR (VIGILANCE)**